

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.1601
TO BE ANSWERED ON 03.05.2016

Lion/Tiger Safari

1601. SHRIMATI JAYSHREEBEN PATEL:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) the number of lion and tiger safaris conducted in the country, State-wise;
- (b) the number of humans killed by tigers and lions during each of the last three years;
- (c) the method adopted by the Government for providing compensation to the kins of the victims;
- (d) whether the Government proposes to launch Lion Project on the lines of Tiger Project and if so, the details thereof;
- (e) the amount allocated/sanctioned and utilized for conservation of tigers and lions during each of the last three years; and
- (f) the details of protected areas for Lions and Tigers habitat, State-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

- (a) State-wise details of safaris with tigers and lions established in Zoos recognized by the Central Zoo Authority under Section 38H of the Wild Life (Protection) Act, 1972 is given in the **Annexure-I**.
- (b) As per the report available with the Ministry, details of human attack/death by tigers and lions during the last three years is given below:

Year	No. of human attack/ death by tiger	No. of human death by lion
2013-14	33	1
2014-15	28	0
2015-16	9 (as on 27.4.2016)	3

- (c) Central Government provides assistance to the states for *ex-gratia* relief to the kins of the victims in case of wildlife attack. Norms prescribed by Ministry for this purpose are followings:

Sl. No.	Nature of damage caused by wild animals	Amount of <i>ex-gratia</i> relief
(a)	Death or permanent incapacitation	Rs.200,000/-
(b)	Grievous injury	30% of (a)
(c)	Minor injury	Cost of treatment

However, different states have adopted differential rates for *ex-gratia* payment, which varies from Rs. 2.00 lakh to Rs.8.00 lakhs.

- (d) There is no proposal to launch Lion Project on the lines of Tiger Project in the Ministry.
- (e) Details of amount allocated/sanctioned and utilized by the concerned state governments for conservation of tigers and lions during the last three years is given below:

(Rs. in lakhs)

Year	Tiger		Lion	
	Amt. sanctioned	Amt. utilized	Amt. sanctioned	Amt. utilized
2013-14	17228.81133	13051.6434	20.64	20.61
2014-15	17501.9959	12285.6558	22.37	22.37
2015-16	15484.9365	UC not received	88.08	UC not received

- (f) State-wise details of protected areas for Lion and Tiger habitats are given in the **Annexure –II.**

Annexure-I

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 1601 REGARDING 'LION/TIGER SAFARI' BY SHRIMATI JAYSHREEBEN PATEL DUE FOR REPLY ON 3.5.2016.

State-wise details of safaris with tigers and lions established in Zoos recognized by the Central Zoo Authority under Section 38H of the Wild Life (Protection) Act, 1972:

S.No	Name of Zoo with Safari	State/UT
1.	Lion Safari, Vasona	Dadra & Nagar Haveli
2.	Bannerghatta Biological Park, Bengaluru	Karnataka
3.	Tiger and Lion Safari, Shimoga	Karnataka
4.	Lion Safari Park at Nayyar Dam (Nyyar Mini Zoo), Thiruvananthapuram	Kerala
5.	Van Vihar National Park, Bhopal	Madhya Pradesh
6.	Zoological Park and Rescue Centre, Mukundpur, Satna	Madhya Pradesh
7.	Sanjay Gandhi National Park-Zoo, Borivali	Maharashtra
8.	Nandankanan Biological Park, Bhubaneshwar	Odisha
9.	Mahendra Chaudhury Zoological Park, Chhatbir, Chandigarh	Punjab
10.	Arignar Anna Zoological Park, Vandalur, Chennai	Tamil Nadu
11.	Nehru Zoological Park, Hyderabad	Telangana
12.	South Khairabari Leopard Safari and Rehabilitation Centre, Madarihat	West Bengal

In addition to the above, one Lion safari at Devaliya in Junagadh district is operated by the Gujarat State Forest Department.

Annexure-II

ANNEXURE-II REFERRED TO IN REPLY TO PART (f) OF THE LOK SABHA UNSTARRED QUESTION NO. 1601 REGARDING 'LION/TIGER SAFARI' BY SHRIMATI JAYSHREEBEN PATEL DUE FOR REPLY ON 3.5.2016.

State-wise details of protected areas for Lion and Tiger habitats:

Protected Areas (PAs) for Lions

Name of State	Name of PAs	Area(SqKm)
Gujarat	1. Gir National Park	258.71
	2. Gir Sanctuary	1153.42
	3. Paniya Sanctuary	39.64
	4. Mitiyala Sanctuary	18.22
	5. Barda Sanctuary	192.31
	6. Girnar Sanctuary	178.87

Protected Areas (PAs) for Tigers

S.No.	Name of Tiger Reserve	State	Total area (In Sq.Kms.)
1	Bandipur	Karnataka	1456.3
2	Corbett	Uttarakhand	1288.31
	Amangarh (buffer of Corbett TR)	Uttar Pradesh	80.60
3	Kanha	Madhya Pradesh	2051.791
4	Manas	Assam	3150.92
5	Melghat	Maharashtra	2768.52
6	Palamau	Jharkhand	1129.93
7	Ranthambore	Rajasthan	1411.291
8	Similipal	Odisha	2750.00
9	Sunderbans	West Bengal	2584.89
10	Periyar	Kerala	925.00
11	Sariska	Rajasthan	1213.342
12	Buxa	West Bengal	757.9038
13	Indravati	Chhattisgarh	2799.07
14	Namdapha	Arunachal Pradesh	2052.82
15	Dudhwa	Uttar Pradesh	2201.7748
16	Kalakad-Mundanthurai	Tamil Nadu	1601.542
17	Valmiki	Bihar	899.38

18	Pench	Madhya Pradesh	1179.63225
19	Tadoba-Andhari	Maharashtra	1727.5911
20	Bandhavgarh	Madhya Pradesh	1536.938
21	Panna	Madhya Pradesh	1598.10
22	Dampa	Mizoram	988.00
23	Bhadra	Karnataka	1064.29
24	Pench	Maharashtra	741.22
25	Pakke	Arunachal Pradesh	1198.45
26	Nameri	Assam	464.00
27	Satpura	Madhya Pradesh	2133.30797
28	Anamalai	Tamil Nadu	1479.87
29	Udanti-Sitanadi	Chattisgarh	1842.54
30	Satkosia	Odisha	963.87
31	Kaziranga	Assam	1173.58
32	Achanakmar	Chattisgarh	914.017
33	Dandeli-Anshi	Karnataka	1097.514
34	Sanjay-Dubri	Madhya Pradesh	1674.502
35	Mudumalai	Tamil Nadu	688.59
36	Nagarahole	Karnataka	1205.76
37	Parambikulam	Kerala	643.662
38	Sahyadri	Maharashtra	1165.57
39	Biligiri Ranganatha Temple	Karnataka	574.82
40	Kawal	Telangana	2015.44
41	Sathyamangalam	Tamil Nadu	1408.40
42	Mukandra Hills	Rajasthan	759.99
43	Nawegaon-Nagzira	Maharashtra	653.674
44	Nagarjunsagar Srisailam	Andhra Pradesh	3296.31
45	Amrabad	Telangana	2611.39
46	Pilibhit	Uttar Pradesh	730.2498
47	Bor	Maharashtra	816.27
48	Rajaji	Uttarakhand	1075.17
49	Orang	Assam	492.46
	TOTAL		71038.57
